

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

14(ND)2013

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.

SECTION OF THE COMPANIES ACT: 397-398

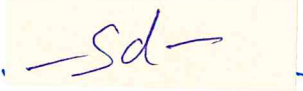
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Saurabh Kalia &
Mr. Harshit Agarwal, Advocates for the petitionr

ORDER

An application CA-511/2018 has been filed by the petitioner praying for fixing the date for final disposal as talks of compromise have failed.

Let fresh notice be effective on the respondent as well as on their counsel, returnable on 10th October, 2018. Dasti. Affidavit of service be filed.


**(Ina Malhotra)
Member (J)**